

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/2021/323/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. P. Shyam,
Civil Judge and Asstt. Sessions Judge,
cum i/c District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 9th January, 2021

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter Nos.CJ/DH/I-2/2021/05/Estt, dtd.18.01.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 25.01.2021 along with station leave permission from the evening of 22.01.2021, after Court works, till the morning of 27.01.2021.

The Chief Judicial Magistrate, Dima Hasao and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-39/2021/324/A, dated 19.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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